

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA:

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

New Delhi, dated the 2.7.75 1975.

NOTIFICATION:  
INCOME TAX

1023 : In exercise of the powers conferred by sub-section (1) of section 122 of the Income-tax Act, 1961 (43 of 1961) and of other powers enabling it in that behalf, the Central Board of Direct Taxes hereby makes the following amendment to the Schedule appended to its Notification No. 729 (F.No. 261/4/74-ITJ) dated 30-9-1974 as amended from time to time.

IN THE SAID SCHEDULE:

- a) Against 'Q' Range, Calcutta, following shall be substituted -
  - 1) Hundi Circle, Calcutta.
  - 2) Special Circle-I, Hundi Circle, Calcutta.
  - 3) Special Circle-II, Hundi Circle, Calcutta.
  - 4) District-VIII, Calcutta.
  
- b) Against 'N' Range, Calcutta, the following shall be substituted -
  - 1) District IIIA, Calcutta.
  - 2) District VA, Calcutta.
  - 3) Refund Circle, Calcutta.
  - 4) Insurance Agents Circle, Calcutta.
  - 5) Trust Circle, Calcutta.
  - 6) Chartered Accountants Circle, Calcutta.

This Notification shall take effect from 1st of July, 1975.

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Under Secretary,  
Central Board of Direct Taxes,  
New Delhi.